

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 3880 of 2007

Purshotamlal Rungta & Anr. Petitioners
Versus
Rajesh Kasera & Anr. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. N.K. Pasari, Advocate
For the Respondents :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

09/ 05.04.2021: As prayed for by learned counsel for the petitioner, put up this case on 19.04.2021.

(Rajesh Kumar, J.)

Ravi/Kamlesh